

Date	Office Report	Orders
		31-8-1990
		DA 515/89
	Present:	Shri A.S. Grewal, counsel for the applicant.
		The learned counsel for the applicant requests for an adjournment.
		Adjourned to 19th November, 1990.
	<i>D.K.Chakravorty</i>	<i>Arvind</i>
	( D.K.CHAKRAVORTY ) MEMBER (A)	( P.K. KARTHA ) VICE CHAIRMAN
	19-11-90	DA 515/89
	Applicant through Shri A.S.Grewal, Counsel.	
	Shri J.S.Chauhan, ASI, present for the respondents.	
		Learned counsel of the applicant states that the present DA was <del>conferred</del> <sup>heard on</sup> on 12.1.1990 and orders were passed by the Tribunal thereon. The learned counsel for the applicant further states that he has not received any instructions. In view of this the DA has become <sup>became</sup> infructuous and it is dismissed as having <sup>became</sup> infructuous.
	<i>D.K.Chakravorty</i>	<i>Arvind</i>
	( D.K.CHAKRAVORTY ) MEMBER	( P.K. KARTHA ) VICE CHAIRMAN